

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 49/2007  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

Shri.S.K MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2016

NAME OF THE COMPANY: S. Gurlal Singh Grewal & Ors.  
V/s.

M/s. Uppar India Steel Manufacturing & Engineering Company Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Saurabh Kalia ADV		} Respondent No 1	Saurabh Kalia
2	Saurabh Gogia ADV			
3	Sarad K. Sunny, Advocate		} Petitioners	Sarad


**Order**

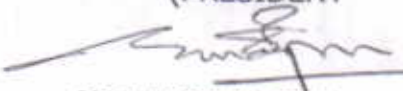
This is an application for transfer of Petition bearing CP No. 49 of 2007 with all the attendant applications/pleadings before the Hon'ble Member Shri B.S.V. Prakash Kumar at Mumbai Bench as the matter had been heard by the learned Member earlier in Company Law Board.

2. It is not such a complicated and long matter which may necessitate the transfer and, moreover, the Technical Member in any case has to hear the arguments afresh.

P.T.O.

3. Accordingly, the application (CA 72/PB/2016) is dismissed.

  
CHIEF JUSTICE M.M. KUMAR)  
(PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)

23<sup>rd</sup> August, 2016  
(P.K. Sud)